

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 20.11.21) :-**

1. Total nos. of transactions	:-	1629
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1564
3. Total nos. of requests pending	:-	65

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections	:-	57
1. LPA – 558/2019		
2. CR. REV. – 374/2013		
3. ABA – 3463/2020		
4. CRMP – 1383/2009		
5. ABA-1765/2021		
6. ABA – 5827/2021		
7. WPC – 7055/2019		
8. WPC-2570/2021		
9. CRMP – 2338/2021		
10. BA – 9434/2021(being issued)		
11. BA – 4938/2020		
12. ABA – 8103/2021		
13. WPC – 2721/2020		
14. WPC – 3787/2019		
15. ABA – 8088/2021(being issued)		
16. WPC-4222/2019		
17. WPC- 7727/2017(being issued)		
18. WPC- 1534/2020		
19. CR.REV.-474/2003		
20. WPC- 1027/2021		
21. WPC-2828/2010(being issued)		
22. WPC- 5487/2015		
23. WPC – 5779/2007		
24. WPC – 407/2020		
25. MA – 32/2019		
26. WPC- 415/2021(being issued)		
27. WPC – 5894/2014		
28. WPC- 6242/2016		
29. CONT©- 134/2020		
30. BA- 1575/2021 vide sl. 8880		
31. ABA- 1042/2021		
32. WPC- 3569/2012		

33. CR. REV.- 374/2013 being issued
34. WPC- 343/2008
35. ABA- 5872/2021 being issued
36. WPC -646/2012
37. WPC -3005/2010
38. WPC -6122/2019
39. WPC 6388/2012
40. LPA-106/2021
41. WPC 4151/2017
42. WPC-3976/2019
43. WPC-205/2020
44. WPC 6097/2010
45. WPC-3178/2012
46. LPA-106/2021
47. WPC 2804/2018
48. WPC-1765/2019
49. MA -13/2013
50. CONT C-587/2019
51. WPC-3614/2019
52. MA-58/2019
53. ABA-6243/2021
54. WPC-3611/2021
55. Cr. MP-2672/2017
56. BA-12231/2021
57. WPC 263/2020

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

08

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)

G) TR 3297291021045709 wpc 4590/2012 does not tally with original order sheet

a. In place of order dt. 05.10.2012 shows order dt. 14.09.2012

b. In place of order dt. 03.08.2016 shows order dt. 05.10.2012

c. In order dt. 14.09.2012 The name of Hon'ble Judge is missing at bottom.

d. In order dt 09.05.2018 one extra sheet is added.

H) TR 3378061121062327 WPC 5406/2014 - In place of order dt. 02.08.2017 shows order dt. 08.12.2014

Pooja  
20/11/21